Form A SP II

Application for permission to avail of the special procedure relating to stainless steel patties or pattas or aluminium circles.

Name of the factory/factories...........Address........................

I/We.............manufacturers of stainless steel patties or pattas/aluminium circles processed, residing at........taluk/tehsil........district.....and holders of Central Excise Registration No........dated......hereby apply to avail myself/ourselves during the........calendar month/the period beginning with........and ending with ....20.... of the special procedure in respect of the production or transactions in such stainless steel patties or pattas or aluminium circles without the aid of power or steam at my/our above mentioned factory/factories.

2. I/We declare that I/We had not at any time during the calendar year ending........employed more than five workers and that I/we intend to employ ......workers in the factory during the calendar month next following.

3. I/we declare that I/We had not at any time during the calendar year ending.....employed more than five hand presses and that I/we intend to employ in the factory during the calendar month next .... hand presses.

4. I/We hereby agree to abide by the terms and conditions of the said procedure throughout the said period.

Place:
Date:

Signature of manufacturers or his/their authorized agent(s).

Countersigned

.......of Central Excise Range............ Circle............

Place:
Date:

Permission granted for Calendar month/the period beginning with.....and ending with.............

Assistant Commissioner/Deputy Commissioner of Central Excise

Place:
Date:

Note: Delete the entries not applicable.